

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1973
ANSWERED ON:17.12.2013
UNIT OF CROP INSURANCE SCHEME
Choudhary Shri Harish;Singh Shri Ijyaraj

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government is considering to make the villages as basic territorial unit for the crop insurance scheme in place of districts;
- (b) if so, the details in this regard; and
- (c) the steps taken by the Government thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES (SHRI TARIQ ANWAR)

(a): Yes, Madam.

(b) & (c): Unit area of insurance has already been reduced to the village/ village panchayat level in the restructured scheme of 'National Crop Insurance Programme' (NCIP) which has been formulated by merging the ongoing Pilot schemes with provision for full-fledged implementation of Modified National Agricultural Insurance Scheme (MNAIS), Weather Based Crop Insurance Scheme (WBCIS) and Coconut Palm Insurance Scheme (CPIS) and roll back of National Agricultural Insurance Scheme (NAIS) from Rabi 2013-14 season. To encourage the State Governments to implement the scheme at village/ village panchayat level, a provision to reimburse 50% of incremental expenses on Crop Cutting Experiments has been made in the scheme.